

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

203. C.P. (IB)/90(MB)2024

**IN THE MATTER OF**

JM Financial Credit Solutions Limited

Vs

Hem Infrastructure And Property

Developers Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 02.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Shyam Kapadia (PH)  
For the Respondent: Mr. Rohan S. (PH)

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**ORDER**

Both the counsels jointly submit that they are negotiating the settlement and pray for short adjournment so as to enable them to resolve the dispute. In view of the joint request, adjourned to **20.08.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)